

OFFICE OF THE DISTRICT JUDGE, NADIA AT KRISHNAGAR
(ENGLISH DEPARTMENT)

ORDER NO. 296

In compliance of the recommendation of Shetty Commission in respect of upgradation and redesignation of different posts of sub-ordinate judiciary, Judicial Department, Govt. of West Bengal has issued order vide No. 204-JD/L/2S-23/04 (Pt-VI) dated 08.05.2015 read with G.O. No. 22-JD/L/2S-23/04(Pt-VI) dated 24.01.2020 with concurrence of the Finance Department, Govt. of west Bengal vide their U.O. No. Group-PI/2019/2020/0349 dated 08.01.2020.

In view of the above, a committee was formed to complete the processing and to report before the undersigned vide this office Order No. 100 dated 01.03.2021.

Now, the committee has submitted report along with list of entitlement of clerical staff, revised gradation lists from the date of 01.04.2003 for each year and 4 pieces of registers of 50 point roster.

Perused the report. I think all the procedure has been done in accordance with the G.Os. as issued by the Judicial Department, Govt. of West Bengal as per recommendation of the Shetty Commission.

It is mentioned here that a writ is pending before the Hon'ble Court as filed Sri Ajit Kumar Gond on the matter of posting of Sri Ashim Mallick as District Sheristadar [redesignated as Chief Administrative Officer] after retirement of Sri Gairik Halder. The date of cause of action was 01.11.2017. The subjudice matter should not be interfered with and as such as per instruction of the undersigned the committee has not interfered with the subjudice matter. The committee has left vacant the post of District Sheristadar redesignated as Chief Administrative Officer from the next date of retirement of Sri Gairik Halder i.e. on and from 01.11.2017.

The incumbents who are being awarded the promotion shall have the liberty to make any submission in writing with valid ground before the undersigned within 7(seven) days from the date of issue of this order.

Inform all concerned.

1.1.2020d

Office to circulate the list of entitlement and revised gradation list as on 01.01.2021 at once. A copy of the same is also to be uploaded on the website of the Nadia judgeship for wide circulation.

Dated, Krishnagar,
The 13th September, 2021.


District Judge, Nadia